

Seventeenth Loksabha

pan>

Title: The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2022

SHRI D.M. KATHIR ANAND (VELLORE): Sir, I beg to move for leave to introduce a Bill to provide for the rehabilitation and financial assistance to the victims of natural calamities and for matters connected therewith.

माननीय सभापति : प्रश्न यह है :

“कि प्राकृतिक विपत्तियों से पीड़ित व्यक्तियों का पुनर्वास करने और उन्हें वित्तीय सहायता प्रदान करने तथा उससे संबंधित विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI D.M. KATHIR ANAND: Sir, I introduce**the Bill.

SARDAR SIMRANJIT SINGH MANN (SANGRUR): Sir, ... (*Interruptions*)

HON. CHAIRPERSON: You please go on.

... (*Interruptions*)

HON. CHAIRPERSON: He has not been allowed by the Chair to speak.

... (*Interruptions*)

HON. CHAIRPERSON: Nothing is going on record.

...Σ ... (*Interruptions*)

HON. CHAIRPERSON: Please sit down. Let the hon. Member introduce the Bill.

You please continue.